**Annexure-3**

**Name of the corporate debtor: Consolidated CIRP of Solitaire Infomedia Private Limited and Premia Projects Limited ; Date of commencement of CIRP:12.02.2026 (Order served to RP dated 12.02.2026); List of creditors as on: 18.11.2026**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**
**(Amount in INR)**

| S.No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of continge nt claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| NA | | | | | | | | | | | | | | |